

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 5
(IB)-512(PB)/2019

IN THE MATTER OF:

Mr. Sandeep Khatter and Nirvana Corporate **PETITIONER**
Services Pvt. Ltd.
Vs
EMMAR MGF Land Ltd. **RESPONDENT**

SECTION:

Under Section 7

Order delivered on 01.03.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-
For the respondent

Mr. Anant Gupta, Mr. Angad Sandhu, Advs.

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ORDER

List the matter on 09.04.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

01.03.2019
Aarti Makker